

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :25-02-2023

Date : 25.02.2023										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	23673/2023	25.02.2023	BLAPL - 721/2018	K C TRIPATHY	GENERAL		Order Dtd. 2018-03-26		CRIMINAL MISC	(Seat No - 9)
2	23674/2023	25.02.2023	BLAPL - 3867/2018	K C TRIPATHY	GENERAL		Order Dtd. 2018-06-28		CRIMINAL MISC	(Seat No - 3)
3	23675/2023	25.02.2023	BLAPL - 470/2019	K C TRIPATHY	GENERAL		Order Dtd. 2019-03-12		CRIMINAL MISC	(Seat No - 3)
4	23676/2023	25.02.2023	CRLMC - 2360/2016	S BEHERA	GENERAL		Order Dtd. 2017-11-24		CRIMINAL MISC	(Seat No - 1)
5	23677/2023	25.02.2023	WP (C) - 14420/2021	R R DAS	GENERAL		Order Dtd. 2021-06-28			(Seat No - 1)
6	23678/2023	25.02.2023	WP (C) - 10345/2021	R R DAS	GENERAL		Order Dtd. 2021-06-28			(Seat No -)

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7	23679 /2023	25.02.2 023	WP (C) - 16453 /2021	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea t No - 1)
8	23680 /2023	25.02.2 023	WP (C) - 14339 /2021	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea t No - 1)
9	23681 /2023	25.02.2 023	WP (C) - 14342 /2021	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea t No - 1)
1 0	23682 /2023	25.02.2 023	TEST- 1/201 3	P.K.JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 02-21			(S ea t No - 1)
1 1	23683 /2023	25.02.2 023	WP (C) - 14337 /2021	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea t No - 1)
1 2	23684 /2023	25.02.2 023	WP (C) - 16446 /2021	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea t No - 1)
1 3	23685 /2023	25.02.2 023	WP (C) - 23565 /2022	P.K. PATRI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023- 02-24			(S ea t No - 1)
1 4	23686 /2023	25.02.2 023	WP (C) - 16442 /2021	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea t No - 1)
1 5	23687 /2023	25.02.2 023	WP (C) - 14341 /2021	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea t No

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1 6	23688 /2023	25.02.2 023	WP (C) - 22714 /2018	P.K.PATRI	C.O.	DR (J)	Order Dtd. 2023- 02-23			(S ea t No - 1)
1 7	23689 /2023	25.02.2 023	WP (C) - 14429 /2021	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea t No - 1)
1 8	23690 /2023	25.02.2 023	WP (C) - 8130/ 2019	M/S.K.C.T RIPATHY	C.O.	COURT NO. 3	Order Dtd. 2023- 02-23			(S ea t No - 1)
1 9	23691 /2023	25.02.2 023	WP (C) - 16440 /2021	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea t No - 1)
2 0	23692 /2023	25.02.2 023	WP (C) - 5529/ 2023	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023- 02-24			(S ea t No - 1)
2 1	23693 /2023	25.02.2 023	WP (C) - 5161/ 2023	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023- 02-24			(S ea t No - 1)
2 2	23694 /2023	25.02.2 023	WP (C) - 14427 /2021	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea t No - 1)
2 3	23695 /2023	25.02.2 023	WP (C) - 5535/ 2023	KIRTAN DANG	C.O.		Order Dtd. 2023- 02-24			(S ea t No - 1)
2 4	23696 /2023	25.02.2 023	WP (C) - 5667/	KIRTAN DANG	C.O.		Order Dtd. 2023- 02-24			(S ea t

			2023							No - 1)
2 5	23697 /2023	25.02.2 023	WP (C) - 14424 /2021	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea t No - 1)
2 6	23698 /2023	25.02.2 023	WP (C) - 5665/ 2023	KIRTAN DANG	C.O.		Order Dtd. 2023- 02-24			(S ea t No - 1)
2 7	23699 /2023	25.02.2 023	WP (C) - 14335 /2021	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea t No - 1)
2 8	23700 /2023	25.02.2 023	WP (C) - 6469/ 2018	M/S.S.L.P ATNAIK	C.O.	COURT NO. 1	Order Dtd. 2023- 02-24			(S ea t No - 1)
2 9	23701 /2023	25.02.2 023	WP (C) - 16449 /2021	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea t No - 1)
3 0	23702 /2023	25.02.2 023	WP (C) - 5258/ 2018	P.K.LENKA	C.O.	COURT NO. 1	Order Dtd. 2023- 02-24			(S ea t No - 1)
3 1	23703 /2023	25.02.2 023	WP (C) - 13939 /2021	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea t No - 1)
3 2	23704 /2023	25.02.2 023	WP (C) - 4535/ 2018	S.R.PATTA NAIK	C.O.	COURT NO. 1	Order Dtd. 2023- 02-24			(S ea t No - 1)
3 3	23705 /2023	25.02.2 023	WP (C) -	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea

			15185 /2021							t No - 1)
3 4	23706 /2023	25.02.2 023	WP (C) - 17227 /2022	A.K.MOHAN TY	C.O.	COURT NO. 3	Order Dtd. 2023- 02-24			(S ea t No - 1)
3 5	23707 /2023	25.02.2 023	WP (C) - 16454 /2021	R R DAS	GENE RAL		Order Dtd. 2021- 06-28			(S ea t No - 1)
3 6	23708 /2023	25.02.2 023	WP (C) - 16103 /2018	SIBA PRASAD SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023- 02-24			(S ea t No - 1)
3 7	23709 /2023	25.02.2 023	WP (C) - 2317/ 2018	Y DAS	GENE RAL		Order Dtd. 2023- 01-25			(S ea t No - 1)
3 8	23710 /2023	25.02.2 023	WP (C) - 10697 /2018	P. K. LENKA	C.O.	COURT NO. 5	Order Dtd. 2023- 02-24			(S ea t No - 1)
3 9	23711 /2023	25.02.2 023	WP (C) - 1689/ 2023	R MANSINGH	GENE RAL		Order Dtd. 2023- 01-30			(S ea t No - 1)
4 0	23712 /2023	25.02.2 023	WP (C) - 12040 /2016	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023- 02-24			(S ea t No - 1)
4 1	23713 /2023	25.02.2 023	WP (C) - 12892 /2019	M JATI	GENE RAL		Order Dtd. 2022- 08-11			(S ea t No - 1)
4	23714	25.02.2	WP (C)	ARTATRAN	C.O.	COURT	Order Dtd. 2023-			(S

2	/2023	023	- 15493 /2016	NAYAK		NO. 22	02-24			ea t No - 1)
4 3	23715 /2023	25.02.2 023	ABLAP L- 1709/ 2023	H.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023- 03-20		BAIL- 2 (CRM INAL MISC- 2)	(S ea t No - 9)
4 4	23716 /2023	25.02.2 023	WP (C) - 15723 /2018	SARADA NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 02-23			(S ea t No - 9)
4 5	23717 /2023	25.02.2 023	WP (C) - 4017/ 2013	C R NAYAK	GENE RAL		Order Dtd. 2023- 01- 31Petition,Annexu re,Misc.case,			(S ea t No - 9)
4 6	23718 /2023	25.02.2 023	BLAPL - 10559 /2022	J PATRA	GENE RAL		Order Dtd. 2023- 01-25			(S ea t No - 9)
4 7	23719 /2023	25.02.2 023	WPC (O AC) - 4642/ 2016	T R DAS	GENE RAL		Order Dtd. 2022- 08-17			(S ea t No - 9)
4 8	23720 /2023	25.02.2 023	WP (C) - 35177 /2022	S.R.PATTA NAIK	C.O.	COURT NO. 3	Order Dtd. 2023- 02-23			(S ea t No - 9)
4 9	23721 /2023	25.02.2 023	WPC (O AC) - 4124/ 2014	P K BEHERA	GENE RAL		Order Dtd. 2022- 05-06			(S ea t No - 9)
5 0	23722 /2023	25.02.2 023	WP (C) - 14064 /2016	A. SIKDAR	C.O.		Order Dtd. 2023- 02-23			(S ea t No - 9)

51	23723/2023	25.02.2023	CRLMC - 1840/2019	S BISWAL	GENERAL		Order Dtd. 2023-02-15			(Seat No - 9)
52	23724/2023	25.02.2023	ABLAP L- 11098/2021	T R DAS	GENERAL		Order Dtd. 2021-11-10			(Seat No - 9)
53	23725/2023	25.02.2023	WP (C) - 2816/2023	M.R. ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2023-02-23			(Seat No - 9)
54	23726/2023	25.02.2023	ABLAP L- 9533/2021	B DAS	GENERAL		Order Dtd. 2021-11-03			(Seat No - 9)
55	23727/2023	25.02.2023	WP (C) - 4321/2012	P K MISHRA	GENERAL		Order Dtd. 2023-02-20			(Seat No - 9)
56	23728/2023	25.02.2023	WP (C) - 4547/2023	S.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-24		WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 118)
57	23729/2023	25.02.2023	WP (C) - 2816/2023	S.R.PATTA NAIK	C.O.	COURT NO. 3	Order Dtd. 2023-02-23			(Seat No - 118)
58	23730/2023	25.02.2023	BLAPL - 6037/2022	D SAMAL	GENERAL		Order Dtd. 2023-02-13			(Seat No - 118)
59	23731/2023	25.02.2023	WP (C) -	P.K.HAZAR Y	C.O.	COURT NO. 3	Order Dtd. 2023-02-23			(Seat No - 9)

			2816/ 2023							t No - 11 8)
6 0	23732 /2023	25.02.2 023	WP (C) - 4320/ 2012	P K MISHRA	GENE RAL		Order Dtd. 2023- 02-20			(S ea t No - 11 8)
6 1	23733 /2023	25.02.2 023	WP (C) - 520/2 012	MOHAN BEHERA	C.O.	COURT NO. 16	Order Dtd. 2023- 02-21			(S ea t No - 11 8)
6 2	23734 /2023	25.02.2 023	WP (C) - 34228 /2020	D.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023- 02-23			(S ea t No - 11 8)
6 3	23735 /2023	25.02.2 023	BLAPL - 385/2 023	B. P. MOHANTY	GENE RAL		Order Dtd. 2023- 02-10			(S ea t No - 11 8)
6 4	23736 /2023	25.02.2 023	WP (C) - 520/2 012	P.K. LENKA	C.O.	COURT NO. 16	Order Dtd. 2023- 02-21			(S ea t No - 11 8)
6 5	23737 /2023	25.02.2 023	WP (C) - 34228 /2020	M. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023- 02-23			(S ea t No - 11 8)
6 6	23738 /2023	25.02.2 023	CRLMP - 913/2 022	D K NAIK	GENE RAL		Order Dtd. 2023- 02-01			(S ea t No - 11 8)

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6 7	23739 /2023	25.02.2 023	ABLAP L- 1705/ 2023	G.JAYASIN GH	C.O.	COURT NO. 2	Order Dtd. 2023- 02-24			(S ea t No - 11 8)
6 8	23740 /2023	25.02.2 023	WP (C) - 520/2 012	CHHABI RANA	C.O.	COURT NO. 16	Order Dtd. 2023- 02-21			(S ea t No - 11 8)
6 9	23741 /2023	25.02.2 023	ABLAP L- 1722/ 2023	P.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2023- 02-24			(S ea t No - 11 8)
7 0	23742 /2023	25.02.2 023	ABLAP L- 1724/ 2023	P.K.DASH	C.O.	COURT NO. 2	Order Dtd. 2023- 02-24			(S ea t No - 11 8)
7 1	23743 /2023	25.02.2 023	WP (C) - 24260 /2022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 02-22			(S ea t No - 11 8)
7 2	23744 /2023	25.02.2 023	ABLAP L- 1703/ 2023	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023- 02-24			(S ea t No - 11 8)
7 3	23745 /2023	25.02.2 023	WP (C) - 40908 /2021	A BORAL	GENE RAL		Order Dtd. 2022- 01-20			(S ea t No - 11 8)
7 4	23746 /2023	25.02.2 023	ABLAP L- 1658/	A. PREM	C.O.	COURT NO. 2	Order Dtd. 2023- 02-22			(S ea t

			2023							No - 118)
75	23747/2023	25.02.2023	ABLAP L-1725/2023	A.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-02-24			(Seat No - 118)
76	23748/2023	25.02.2023	WP (C) - 14603/2010	S DAS	GENERAL		Order Dtd. 2015-04-16Judgement Dtd. 2015-04-16,	WRIT BRANCH-5		(Seat No - 20)
77	23749/2023	25.02.2023	ABLAP L-878/2023	G. ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-02-22	BAIL-1 (CRIMINAL MISC-1)		(Seat No - 5)
78	23750/2023	25.02.2023	ABLAP L-1726/2023	B.P. TANGA	C.O.	COURT NO. 2	Order Dtd. 2023-02-24			(Seat No - 5)
79	23751/2023	25.02.2023	ABLAP L-1728/2023	A.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-02-24			(Seat No - 5)
80	23752/2023	25.02.2023	ABLAP L-877/2023	GAGAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-02-22	BAIL-1 (CRIMINAL MISC-1)		(Seat No - 5)
81	23753/2023	25.02.2023	ABLAP L-1730/2023	U.C. DORA	C.O.	COURT NO. 2	Order Dtd. 2023-02-24			(Seat No - 5)
82	23754/2023	25.02.2023	ABLAP L-1731/2023	SESHADEV BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-02-24			(Seat No -

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83	23755/2023	25.02.2023	ABLAP L-1706/2023	ARTATRAN NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-16		BAIL-2 (CRIMINAL MISC-2)	(Seat No - 9)
84	23756/2023	25.02.2023	ABLAP L-774/2023	N.C. SINHA	C.O.	COURT NO. 2	Order Dtd. 2023-02-24			(Seat No - 9)
85	23757/2023	25.02.2023	ABLAP L-1711/2023	RAMAKANT MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-24			(Seat No - 9)
86	23758/2023	25.02.2023	ABLAP L-1712/2023	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2023-02-24			(Seat No - 9)
87	23759/2023	25.02.2023	ABLAP L-761/2023	SHISHIR KUMAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-02-24			(Seat No - 9)
88	23760/2023	25.02.2023	ABLAP L-1713/2023	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-02-24			(Seat No - 9)
89	23761/2023	25.02.2023	ABLAP L-1714/2023	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2023-02-24			(Seat No - 9)
90	23762/2023	25.02.2023	WP (C) - 24263/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-02-22			(Seat No - 9)
91	23763/2023	25.02.2023	ABLAP L-1717/2023	PRASANJIT BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-03-20		BAIL-2 (CRIMINAL MISC-	(Seat No

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9 2	23764 /2023	25.02.2 023	ABLAP L- 1718/ 2023	NIRANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023- 03-20		BAIL- 2 (CRM INAL MISC- 2)	(S ea t No - 9)
9 3	23765 /2023	25.02.2 023	ABLAP L- 744/2 023	S.K. SINGH	C.O.	COURT NO. 2	Order Dtd. 2023- 02-24			(S ea t No - 9)
9 4	23766 /2023	25.02.2 023	WP (C) - 11915 /2018	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-24			(S ea t No - 9)
9 5	23767 /2023	25.02.2 023	WP (C) - 24259 /2022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 02-22			(S ea t No - 9)
9 6	23768 /2023	25.02.2 023	ABLAP L- 738/2 023	L.N.RAYAT SINGH	C.O.	COURT NO. 2	Order Dtd. 2023- 02-24			(S ea t No - 9)
9 7	23769 /2023	25.02.2 023	WP (C) - 7346/ 2004	P.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2023- 02-24			(S ea t No - 9)
9 8	23770 /2023	25.02.2 023	ABLAP L- 733/2 023	DEBASISH SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023- 02-24			(S ea t No - 9)
9 9	23771 /2023	25.02.2 023	WP (C) - 19915 /2009	S DAS	GENE RAL		Order Dtd. 2010- 02-03Judgement Dtd. 2010-02-03,		WRIT BRANC H-8	(S ea t No - 40)
1 0	23772 /2023	25.02.2 023	ABLAP L-	NIRANJAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2023- 02-24			(S ea

0			722/2 023							t No - 40)
1 0 1	23773 /2023	25.02.2 023	WP (C) - 14676 /2012	S. R. OJHA	C.O.	COURT NO. 3	Order Dtd. 2023- 02-24			(S ea t No - 40)
1 0 2	23774 /2023	25.02.2 023	ABLAP L- 712/2 023	J.K. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2023- 02-24			(S ea t No - 40)
1 0 3	23775 /2023	25.02.2 023	WP (C) - 19910 /2009	S DAS	GENE RAL		Order Dtd. 2010- 02-03Judgement Dtd. 2010-02-03,	WRIT BRANC H-8		(S ea t No - 40)
1 0 4	23776 /2023	25.02.2 023	WP (C) - 14676 /2012	P. K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2023- 02-24			(S ea t No - 40)
1 0 5	23777 /2023	25.02.2 023	ABLAP L- 607/2 023	S.S. PATNAIK	C.O.	COURT NO. 2	Order Dtd. 2023- 02-22			(S ea t No - 40)
1 0 6	23778 /2023	25.02.2 023	WP (C) - 5643/ 2023	G.SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023- 02-24			(S ea t No - 40)
1 0 7	23779 /2023	25.02.2 023	WP (C) - 5573/ 2023	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023- 02-24	WRIT BRANC H (DIVI SION BENCH		(S ea t No - 10

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1 0 8	23780 /2023	25.02.2 023	WP (C) - 23478 /2019	K. MANDAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-24			(S ea t No - 10 5)
1 0 9	23781 /2023	25.02.2 023	WP (C) - 17155 /2018	S.K. DIWEDI	C.O.	COURT NO. 5	Order Dtd. 2023- 02-24			(S ea t No - 10 5)
1 1 0	23782 /2023	25.02.2 023	WP (C) - 25374 /2022	SANJAY KU PARIDA	GENE RAL		Order Dtd. 2022- 09-28			(S ea t No - 10 5)
1 1 1	23783 /2023	25.02.2 023	ABLAP L- 577/2 023	GAGAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2023- 03-17		BAIL- 2 (CRM INAL MISC- 2)	(S ea t No - 9)
1 1 2	23784 /2023	25.02.2 023	ABLAP L- 575/2 023	GAGAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2023- 03-17		BAIL- 2 (CRM INAL MISC- 2)	(S ea t No - 9)
1 1 3	23785 /2023	25.02.2 023	WP (C) - 19188 /2018	H.K. PANDA	C.O.	COURT NO. 3	Order Dtd. 2023- 02-24			(S ea t No - 9)
1 1 4	23786 /2023	25.02.2 023	ABLAP L- 560/2 023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023- 02-24			(S ea t No - 9)
1 1 5	23787 /2023	25.02.2 023	WP (C) - 25243 /2017	S.R. PATNAIK	C.O.	COURT NO. 2	Order Dtd. 2023- 02-24			(S ea t No - 9)
1	23788	25.02.2	ABLAP	SANJIB	C.O.	COURT	Order Dtd. 2023-			(S

1 6	/2023	023	L- 361/2 023	KUMAR BHANJADEO		NO. 2	02-24			ea t No - 9)
1 1 7	23789 /2023	25.02.2 023	WP (C) - 19543 /2019	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 02-21			(S ea t No - 9)
1 1 8	23790 /2023	25.02.2 023	WP (C) - 2659/ 2020	M.N. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023- 02-24			(S ea t No - 9)
1 1 9	23791 /2023	25.02.2 023	WP (C) - 5533/ 2023	K. DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023- 02-24			(S ea t No - 9)
1 2 0	23792 /2023	25.02.2 023	WP (C) - 5537/ 2023	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023- 02-24			(S ea t No - 9)
1 2 1	23793 /2023	25.02.2 023	WP (C) - 25589 /2014	D J NAYAK	GENE RAL		Order Dtd. 2023- 01-31			(S ea t No - 9)
1 2 2	23794 /2023	25.02.2 023	CMP- 402/2 015	J.K. MOHANTY	C.O.		Order Dtd. 2023- 02-15			(S ea t No - 9)
1 2 3	23795 /2023	25.02.2 023	WP (C) - 9236/ 2010	S DAS	GENE RAL		Order Dtd. 2015- 04-16Judgement Dtd. 2015-04-16,		WRIT BRANC H-5	(S ea t No - 47)
1 2 4	23796 /2023	25.02.2 023	WP (C) - 38458 /2021	D J NAYAK	GENE RAL		Order Dtd. 9999- 12-31		WRIT BRANC H-7	(S ea t No -)

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1 2 5	23797 /2023	25.02.2 023	WP (C) - 3494/ 2016	SATYAKANT SAHOO	C.O.		Order Dtd. 2023- 02-17			(S ea t No - 18)
1 2 6	23798 /2023	25.02.2 023	OJC- 15186 /1998	A BORAL	GENE RAL		Order Dtd. 2005- 08-05		WRIT BRANC H-3	(S ea t No - 11)
1 2 7	23799 /2023	25.02.2 023	WP (C) - 3857/ 2023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 02-21			(S ea t No - 11)
1 2 8	23800 /2023	25.02.2 023	ABLAP L- 293/2 023	SAILENDRA BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023- 03-10		BAIL- 1 (CRI MINAL MISC- 1)	(S ea t No - 2)
1 2 9	23801 /2023	25.02.2 023	ABLAP L- 204/2 023	SAILENDRA BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 2)
1 3 0	23802 /2023	25.02.2 023	ABLAP L- 114/2 023	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2023- 01-31			(S ea t No - 2)
1 3 1	23803 /2023	25.02.2 023	CVRVW - 87/19 96	A BORAL	GENE RAL		Order Dtd. 1998- 05-05			(S ea t No - 2)
1 3 2	23804 /2023	25.02.2 023	WP (C) - 3858/ 2023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 02-17			(S ea t No - 2)

1 3 3	23805 /2023	25.02.2 023	ABLAP L- 15854 /2022	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-22			(S ea t No - 2)
1 3 4	23806 /2023	25.02.2 023	WP (C) - 24257 /2022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 02-22			(S ea t No - 2)
1 3 5	23807 /2023	25.02.2 023	OJC- 1519/ 1994	A BORAL	GENE RAL		Order Dtd. 1995- 03-27			(S ea t No - 2)
1 3 6	23808 /2023	25.02.2 023	ABLAP L- 15279 /2022	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023- 02-22			(S ea t No - 2)
1 3 7	23809 /2023	25.02.2 023	WP (C) - 31090 /2021	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 02-16			(S ea t No - 2)
1 3 8	23810 /2023	25.02.2 023	CRLMP - 913/2 022	D K NAIK	GENE RAL		Order Dtd. 2023- 02-01			(S ea t No - 2)
1 3 9	23811 /2023	25.02.2 023	RSA- 301/2 015	D PRADHAN	GENE RAL		Order Dtd. 2023- 02-15			(S ea t No - 2)
1 4 0	23812 /2023	25.02.2 023	WP (C) - 5701/ 2023	KANTHAMAN I SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023- 02-24			(S ea t No - 2)
1 4 1	23813 /2023	25.02.2 023	WP (C) - 5470/ 2023	J. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023- 02-24			(S ea t No - 2)

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1 4 2	23814 /2023	25.02.2 023	WP (C) - 1407/ 2023	A K BISWAL	GENE RAL		Order Dtd. 2023- 02-14			(S ea t No - 2)
1 4 3	23815 /2023	25.02.2 023	WP (C) - 3767/ 2023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 02-16			(S ea t No - 2)
1 4 4	23816 /2023	25.02.2 023	WP (C) - 22496 /2013	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2021- 09-02			(S ea t No - 2)
1 4 5	23817 /2023	25.02.2 023	WP (C) - 19284 /2018	T R DAS	GENE RAL		Order Dtd. 2023- 02-16			(S ea t No - 2)
1 4 6	23818 /2023	25.02.2 023	WP (C) - 9620/ 2005	G B PARIDA	GENE RAL		Order Dtd. 2022- 10-10			(S ea t No - 2)
1 4 7	23819 /2023	25.02.2 023	ABLAP L- 4898/ 2022	P.K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23			(S ea t No - 2)
1 4 8	23820 /2023	25.02.2 023	WP (C) - 20957 /2019	A K MISHRA	GENE RAL		Order Dtd. 2023- 02-21			(S ea t No - 2)
1 4 9	23821 /2023	25.02.2 023	WP (C) - 4795/ 2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023- 02-24			(S ea t No - 2)
1 5 0	23822 /2023	25.02.2 023	ABLAP L- 7213/ 2022	S.K. PALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-24			(S ea t No

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1 5 1	23823 /2023	25.02.2 023	WP (C) - 36955 /2022	SHANKAR DAS	C.O.	COURT NO. 4	Order Dtd. 2023- 02-24			(S ea t No - 2)
1 5 2	23824 /2023	25.02.2 023	WP (C) - 26267 /2022	S K BEHERA	GENE RAL		Order Dtd. 2022- 10-13			(S ea t No - 2)
1 5 3	23825 /2023	25.02.2 023	ABLAP L- 15606 /2022	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-24			(S ea t No - 2)
1 5 4	23826 /2023	25.02.2 023	WP (C) - 2451/ 2023	G BARIK	GENE RAL		Order Dtd. 2023- 02-03			(S ea t No - 2)
1 5 5	23827 /2023	25.02.2 023	WP (C) - 36955 /2022	PRADEEP KUMAR RATH	C.O.	COURT NO. 4	Order Dtd. 2023- 02-24			(S ea t No - 2)
1 5 6	23828 /2023	25.02.2 023	WP (C) - 25528 /2022	S K BEHERA	GENE RAL		Order Dtd. 2022- 09-30			(S ea t No - 2)
1 5 7	23829 /2023	25.02.2 023	ABLAP L- 16120 /2022	R.N. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-24			(S ea t No - 2)
1 5 8	23830 /2023	25.02.2 023	WP (C) - 2449/ 2023	G N BARIK	GENE RAL		Order Dtd. 2023- 02-03			(S ea t No - 2)
1 5 9	23831 /2023	25.02.2 023	WP (C) - 23364	S K BEHERA	GENE RAL		Order Dtd. 2022- 09-19			(S ea t

			/2022							No - 2)
160	23832/2023	25.02.2023	WP (C) - 4519/2023	PRASANJIT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-24			(Seat No - 2)
161	23833/2023	25.02.2023	ABLAP L- 2520/2022	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 2)
162	23834/2023	25.02.2023	WP (C) - 5202/2023	JYOTI PRAKASH KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-24			(Seat No - 2)
163	23835/2023	25.02.2023	WP (C) - 29264/2022	B C PANDA	GENERAL		Annexure			(Seat No - 2)
164	23836/2023	25.02.2023	WP (C) - 2936/2019	B.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-03-13		WRIT BRANCH-6	(Seat No - 26)
165	23837/2023	25.02.2023	CONTC - 4189/2022	K.N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-22		CONTE MPT	(Seat No - 6)
166	23838/2023	25.02.2023	MACA- 864/2009	S K BEHERA	GENERAL		Order Dtd. 2023-01-27			(Seat No - 6)
167	23839/2023	25.02.2023	CONTC - 425/2023	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 6)
1	23840	25.02.2023	WP (C)	A. SIKDAR	C.O.	COURT	Order Dtd. 2016-		WRIT	(S

68	/2023	023	- 14565 /2016			NO. 2 OLD	09-07		BRANC H-7	ea t No - 48)
169	23841 /2023	25.02.2 023	FA- 29/19 91	P K BEHERA	GENE RAL		Appealmemo		FIRST APPEA L	(S ea t No - 7)
170	23842 /2023	25.02.2 023	WP (C) - 7436/ 2022	P.CH. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-22			(S ea t No - 7)
171	23843 /2023	25.02.2 023	WP (C) - 2220/ 2018	MOHAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23			(S ea t No - 7)
172	23844 /2023	25.02.2 023	RSA- 226/2 004	S K BEHERA	GENE RAL		Order Dtd. 2023- 01-27			(S ea t No - 7)
173	23845 /2023	25.02.2 023	WP (C) - 36540 /2022	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-22			(S ea t No - 7)
174	23846 /2023	25.02.2 023	WP (C) - 9351/ 2018	A. K. ACHARYA	C.O.	COURT NO. 4	Order Dtd. 2023- 02-23			(S ea t No - 7)
175	23847 /2023	25.02.2 023	RSA- 430/2 018	S K BEHERA	GENE RAL		Order Dtd. 2023- 01-27			(S ea t No - 7)
176	23848 /2023	25.02.2 023	WP (C) - 9419/ 2018	S.K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023- 02-23			(S ea t No - -

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177	23849/2023	25.02.2023	RSA-269/2022	S K BEHERA	GENERAL		Order Dtd. 2023-01-27			(Seat No - 7)
178	23850/2023	25.02.2023	WP (C) - 9419/2018	A.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-23			(Seat No - 7)
179	23851/2023	25.02.2023	RSA-365/2017	S K BEHERA	GENERAL		Order Dtd. 2023-01-27		SECOND APPEAL	(Seat No - 3)
180	23852/2023	25.02.2023	WP (C) - 12126/2018	OMKAR DEV DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-23			(Seat No - 3)
181	23853/2023	25.02.2023	CRLMC - 1113/2022	B SINGH	GENERAL		Order Dtd. 2022-11-29			(Seat No - 3)
182	23854/2023	25.02.2023	WP (C) - 2613/2023	P.K.LENKA	C.O.	COURT NO. 3	Order Dtd. 2023-02-23			(Seat No - 3)
183	23855/2023	25.02.2023	RSA-136/2018	S K BEHERA	GENERAL		Order Dtd. 2023-01-27			(Seat No - 3)
184	23856/2023	25.02.2023	CONTC - 5793/2022	R. K. MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-24			(Seat No - 3)
185	23857/2023	25.02.2023	RVWPE T-216/2022	S K BEHERA	GENERAL		Order Dtd. 2023-02-03			(Seat No

										-3)
186	23858/2023	25.02.2023	WP (C) - 15722/2016	A.K.ACHAR YA	C.O.	COURT NO. 22	Order Dtd. 2023-02-23			(Seat No - 3)
187	23859/2023	25.02.2023	RVWPE T-18/2023	S K BEHERA	GENERAL		Order Dtd. 2023-02-15			(Seat No - 3)
188	23860/2023	25.02.2023	FA-29/1991	P K BEHERA	GENERAL		Entire Order	FIRST APPEAL		(Seat No - 7)
189	23861/2023	25.02.2023	RVWPE T-75/2011	S K BEHERA	GENERAL		Order Dtd. 2023-02-20			(Seat No - 7)
190	23862/2023	25.02.2023	RVWPE T-100/2022	G BARIK	GENERAL		Entire Order			(Seat No - 7)
191	23863/2023	25.02.2023	RVWPE T-3/2023	S K BEHERA	GENERAL		Order Dtd. 2023-02-17			(Seat No - 7)
192	23864/2023	25.02.2023	RVWPE T-72/2022	G BARIK	GENERAL		Order Dtd. 2022-11-18			(Seat No - 7)
193	23865/2023	25.02.2023	RVWPE T-85/2022	G BARIK	GENERAL		Order Dtd. 2022-11-18			(Seat No - 7)
194	23866/2023	25.02.2023	LAA-16/2008	S K BEHERA	GENERAL		Order Dtd. 2023-02-11	FIRST APPEAL		(Seat No - 7)

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195	23867/2023	25.02.2023	LAA-29/2008	S K BEHERA	GENERAL		Order Dtd. 2023-02-11		FIRST APPEAL	(Seat No-1)
196	23868/2023	25.02.2023	LAA-15/2008	S K BEHERA	GENERAL		Order Dtd. 2023-02-11		FIRST APPEAL	(Seat No-1)
197	23869/2023	25.02.2023	LAA-87/2009	S K BEHERA	GENERAL		Order Dtd. 2023-02-13			(Seat No-1)
198	23870/2023	25.02.2023	LAA-44/2010	S K BEHERA	GENERAL		Order Dtd. 2023-02-13			(Seat No-1)
199	23871/2023	25.02.2023	LAA-46/2010	S K BEHERA	GENERAL		Order Dtd. 2023-02-13			(Seat No-1)
200	23872/2023	25.02.2023	LAA-86/2009	S K BEHERA	GENERAL		Order Dtd. 2023-02-13			(Seat No-1)
201	23873/2023	25.02.2023	LAA-103/2019	S K BEHERA	GENERAL		Order Dtd. 2023-02-02			(Seat No-1)
202	23874/2023	25.02.2023	LAA-25/2019	S K BEHERA	GENERAL		Order Dtd. 2023-02-07			(Seat No-1)
200	23875/2023	25.02.2023	WA-625/2	S K BEHERA	GENERAL		Order Dtd. 2023-02-03			(Seat No-1)

3			022							t No - 1)
2 0 4	23876 /2023	25.02.2 023	FAO- 508/2 020	S K BEHERA	GENE RAL		Order Dtd. 2023- 02-07			(S ea t No - 1)
2 0 5	23877 /2023	25.02.2 023	FAO- 659/2 014	S K BEHERA	GENE RAL		Order Dtd. 2023- 02-07			(S ea t No - 1)
2 0 6	23878 /2023	25.02.2 023	RVWPE T- 93/20 22	G BARIK	GENE RAL					(S ea t No - 1)
2 0 7	23879 /2023	25.02.2 023	WP (C) - 6063/ 2010	S MOHANTY	GENE RAL		Order Dtd. 2023- 01-30			(S ea t No - 1)
2 0 8	23880 /2023	25.02.2 023	BLAPL - 11792 /2022	MOHAN KUMAR SAHU	GENE RAL		Order Dtd. 2023- 02-16			(S ea t No - 1)
2 0 9	23881 /2023	25.02.2 023	WP (C) - 8694/ 2018	SUPRAVA BEHERA	GENE RAL		Entire Order		WRIT BRANC H-4	(S ea t No - 38)
2 1 0	23882 /2023	25.02.2 023	WP (C) - 780/2 014	S K LENKA	C.O.	COURT NO. 4	Order Dtd. 2023- 02-23		WRIT BRANC H-3	(S ea t No - 14)
2 1 1	23883 /2023	25.02.2 023	WP (C) - 1052/ 2023	A MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2023- 02-24		WRIT BRANC H (DIVI SION	(S ea t No -)

									BENCH -1)	10 7)
2 1 2	23884 /2023	25.02.2 023	WP (C) - 36670 /2022	T BAG	C.O.	COURT NO. 4	Order Dtd. 2023- 02-24			(S ea t No - 10 7)
2 1 3	23885 /2023	25.02.2 023	WP (C) - 36670 /2022	R K BARIK	C.O.	COURT NO. 4	Order Dtd. 2023- 02-24			(S ea t No - 10 7)
2 1 4	23886 /2023	25.02.2 023	TRP (C)) - 356/2 022	M K PANI	GENE RAL		Order Dtd. 2023- 02-10			(S ea t No - 10 7)
2 1 5	23887 /2023	25.02.2 023	WP (C) - 6643/ 2019	S K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2023- 02-23			(S ea t No - 10 7)
2 1 6	23888 /2023	25.02.2 023	WP (C) - 12550 /2018	B MOHANTY	C.O.	DR (J)	Order Dtd. 2023- 02-23			(S ea t No - 10 7)
2 1 7	23889 /2023	25.02.2 023	WP (C) - 12550 /2018	MR. SUREN DRA NATH PANDA, M/S. SHASH ANKA SHEKHAR PATRA	C.O.	DR (J)	Order Dtd. 2023- 02-23			(S ea t No - 10 7)
2 1 8	23890 /2023	25.02.2 023	WP (C) - 1824/ 2023	KARUNAKAR RATH	C.O.	COURT NO. 4	Order Dtd. 2023- 02-24			(S ea t No - 10 7)
2 1 1	23891 /2023	25.02.2 023	BLAPL -	A.K. MOHANTY	C.O.	COURT NO.	Order Dtd. 2023- 02-23			(S ea

9			1182/ 2023			17				t No - 10 7)
2 2 0	23892 /2023	25.02.2 023	WP (C) - 1825/ 2023	K K RATH	C.O.	COURT NO. 4	Order Dtd. 2023- 02-24			(S ea t No - 10 7)
2 2 1	23893 /2023	25.02.2 023	BLAPL - 11844 /2022	J.R. DAS	C.O.	COURT NO. 5	Order Dtd. 2023- 02-23			(S ea t No - 10 7)
2 2 2	23894 /2023	25.02.2 023	WP (C) - 4946/ 2023	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 4	Order Dtd. 2023- 02-24			(S ea t No - 10 7)
2 2 3	23895 /2023	25.02.2 023	WP (C) - 5518/ 2023	A B MALLICK	C.O.	COURT NO. 4	Order Dtd. 2023- 02-24			(S ea t No - 10 7)
2 2 4	23896 /2023	25.02.2 023	WP (C) - 5135/ 2023	S. K. ACHARY	C.O.	COURT NO. 4	Order Dtd. 2023- 02-24		WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
2 2 5	23897 /2023	25.02.2 023	WP (C) - 5158/ 2023	S SAHOO	C.O.	COURT NO. 4	Order Dtd. 2023- 02-24		WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
2 2 6	23898 /2023	25.02.2 023	WP (C) - 5641/ 2023	JAYADEBA BEHERA	C.O.	COURT NO. 4	Order Dtd. 2023- 02-24		WRIT BRANC H (DIVI SION BENCH	(S ea t No - 10

									-1)	6)
2 2 7	23899 /2023	25.02.2 023	WP (C) - 5437/ 2023	JAYADEBA BEHERA	C.O.	COURT NO. 4	Order Dtd. 2023- 02-24			(S ea t No - 10 6)
2 2 8	23900 /2023	25.02.2 023	WP (C) - 28587 /2022	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23			(S ea t No - 10 6)
2 2 9	23901 /2023	25.02.2 023	WP (C) - 28589 /2022	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23			(S ea t No - 10 6)
2 3 0	23902 /2023	25.02.2 023	WP (C) - 28592 /2022	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23			(S ea t No - 10 6)
2 3 1	23903 /2023	25.02.2 023	WP (C) - 5288/ 2023	G.D. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23			(S ea t No - 10 6)
2 3 2	23904 /2023	25.02.2 023	WP (C) - 4343/ 2023	H.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23		WRIT BRANC H-6	(S ea t No - 35)
2 3 3	23905 /2023	25.02.2 023	WP (C) - 4391/ 2023	C.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23			(S ea t No - 35)
2 3 4	23906 /2023	25.02.2 023	WP (C) - 4673/ 2023	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23			(S ea t

			2023							No - 35)
2 3 5	23907 /2023	25.02.2 023	WP (C) - 5485/ 2023	N.K. SATPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23		WRIT BRANC H-4	(S ea t No - 38)
2 3 6	23908 /2023	25.02.2 023	WP (C) - 5075/ 2023	B.K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-24			(S ea t No - 38)
2 3 7	23909 /2023	25.02.2 023	WP (C) - 4472/ 2023	M.R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-24			(S ea t No - 38)
2 3 8	23910 /2023	25.02.2 023	WP (C) - 5028/ 2023	JYOTIRANJ AN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-22			(S ea t No - 38)
2 3 9	23911 /2023	25.02.2 023	WP (C) - 5180/ 2023	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23			(S ea t No - 38)
2 4 0	23912 /2023	25.02.2 023	OJC- 4199/ 2000	P K MISHRA	GENE RAL		Order Dtd. 2006- 11-16		WRIT BRANC H-7	(S ea t No - 5)
2 4 1	23913 /2023	25.02.2 023	RSA- 402/2 014	P K MISHRA	GENE RAL		Order Dtd. 2023- 01-27			(S ea t No - 5)
2 4	23914 /2023	25.02.2 023	WP (C) -	P.K. MOHANTY	C.O.	COURT NO.	Order Dtd. 2023- 02-23			(S ea

2			4433/ 2023			20				t No - 5)
2 4 3	23915 /2023	25.02.2 023	WP (C) - 4365/ 2023	SASHI BHUSAN SATAPATHY	C.O.	COURT NO. 20	Order Dtd. 2023- 02-23			(S ea t No - 5)
2 4 4	23916 /2023	25.02.2 023	WP (C) - 4367/ 2023	SASHI BHUSAN SATAPATHY	C.O.	COURT NO. 20	Order Dtd. 2023- 02-23			(S ea t No - 5)
2 4 5	23917 /2023	25.02.2 023	WP (C) - 5061/ 2023	P.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23			(S ea t No - 5)
2 4 6	23918 /2023	25.02.2 023	WP (C) - 4342/ 2023	G. CH. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23			(S ea t No - 5)
2 4 7	23919 /2023	25.02.2 023	WP (C) - 5021/ 2023	R.K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-22			(S ea t No - 5)
2 4 8	23920 /2023	25.02.2 023	WP (C) - 4363/ 2023	SASHI BHUSAN SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23			(S ea t No - 5)
2 4 9	23921 /2023	25.02.2 023	WP (C) - 4371/ 2023	SASHI BHUSAN SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23			(S ea t No - 5)
2 5 0	23922 /2023	25.02.2 023	WP (C) - 5025/ 2023	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-23		WRIT BRANC H-6	(S ea t No - 24)

251	23923/2023	25.02.2023	WP (C) - 5300/2023	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-23			(Seat No - 24)
252	23924/2023	25.02.2023	WP (C) - 5570/2023	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 24)
253	23925/2023	25.02.2023	WP (C) - 4406/2023	P. BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24			(Seat No - 24)
254	23926/2023	25.02.2023	WP (C) - 3231/2015	G.C. BARIK	C.O.	COURT NO. 8	Order Dtd. 2023-02-22			(Seat No - 24)
255	23927/2023	25.02.2023	WP (C) - 3231/2015	L.K. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2023-02-22			(Seat No - 24)
256	23928/2023	25.02.2023	WP (C) - 3231/2015	S.C.D.DAS H	C.O.	COURT NO. 8	Order Dtd. 2023-02-22			(Seat No - 24)
257	23929/2023	25.02.2023	WP (C) - 13879/2022	D.K. DEHURY	C.O.	COURT NO. 11	Order Dtd. 2023-02-16			(Seat No - 24)
258	23930/2023	25.02.2023	WP (C) - 13879/2022	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-02-16			(Seat No - 24)

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2 5 9	23931 /2023	25.02.2 023	CRLRE V- 571/2 022	B.R. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023- 02-22			(S ea t No - 24)
2 6 0	23932 /2023	25.02.2 023	CRLRE V- 571/2 022	A.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023- 02-22			(S ea t No - 24)
2 6 1	23933 /2023	25.02.2 023	CONTC - 6406/ 2022	A.K. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2023- 02-24			(S ea t No - 24)
2 6 2	23934 /2023	25.02.2 023	CONTC - 1072/ 2021	S.K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023- 02-23		CONTE MPT	(S ea t No - 5)
2 6 3	23935 /2023	25.02.2 023	WP (C) - 1266/ 2023	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2023- 03-28		WRIT BRANC H-6	(S ea t No - 25)
2 6 4	23936 /2023	25.02.2 023	RPFAM - 3/201 4	P. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2023- 02-24			(S ea t No - 25)
2 6 5	23937 /2023	25.02.2 023	RPFAM - 164/2 014	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023- 02-24			(S ea t No - 25)
2 6 6	23938 /2023	25.02.2 023	RPFAM -	TRILOCHAN BAG	C.O.	COURT NO.	Order Dtd. 2023- 02-23			(S ea

6			131/2 014			20				t No - 25)
2 6 7	23939 /2023	25.02.2 023	RSA- 495/2 018	ASHOK KUMAR RANA	C.O.	COURT NO. 22	Order Dtd. 2023- 03-21		SECON D APPEA L	(S ea t No - 4)
2 6 8	23940 /2023	25.02.2 023	RSA- 495/2 018	T.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023- 03-21		SECON D APPEA L	(S ea t No - 4)
2 6 9	23941 /2023	25.02.2 023	CMP- 190/2 023	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023- 04-27		WRIT BRANC H-6	(S ea t No - 16)
2 7 0	23942 /2023	25.02.2 023	CMP- 150/2 023	LAXMIDHAR MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023- 02-23			(S ea t No - 16)
2 7 1	23943 /2023	25.02.2 023	CMP- 147/2 023	PRASANJIT BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023- 02-22			(S ea t No - 16)
2 7 2	23944 /2023	25.02.2 023	CMP- 123/2 023	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023- 03-15		WRIT BRANC H-6	(S ea t No - 16)
2 7 3	23945 /2023	25.02.2 023	CMP- 115/2 023	P.K.SWAIN	C.O.	COURT NO. 20	Order Dtd. 2023- 02-23			(S ea t No - 16)
2	23946	25.02.2	CMP-	PRANAMITA	C.O.	COURT	Order Dtd. 2023-			(S

74	/2023	023	157/2023	BASTIA		NO. 20	02-23			eat No - 16)
275	23947/2023	25.02.2023	CMP-826/2019	J. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2023-02-23			(Seat No - 16)
276	23948/2023	25.02.2023	WP (C) - 826/2019	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-08		WRIT BRANCH-4	(Seat No - 27)
277	23949/2023	25.02.2023	CMP-124/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-02-24		WRIT BRANCH-6	(Seat No - 16)
278	23950/2023	25.02.2023	CMP-660/2015	I. PANDA	C.O.	COURT NO. 20	Order Dtd. 2023-02-24			(Seat No - 16)
279	23951/2023	25.02.2023	WP (C) - 34233/2022	MANOJ KUMAR PANI	C.O.	COURT NO. 20	Order Dtd. 2023-02-10			(Seat No - 16)
280	23952/2023	25.02.2023	WP (C) - 4024/2023	G. K. DASH	C.O.	COURT NO. 20	Order Dtd. 2023-02-22			(Seat No - 16)
281	23953/2023	25.02.2023	WP (C) - 5496/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-02-24			(Seat No -)

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282	23954/2023	25.02.2023	WP (C) - 5495/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-02-24			(Seat No - 16)
283	23955/2023	25.02.2023	WP (C) - 5491/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-02-24			(Seat No - 16)
284	23956/2023	25.02.2023	WP (C) - 5489/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-02-24			(Seat No - 16)
285	23957/2023	25.02.2023	WP (C) - 5404/2023	C. K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2023-02-24			(Seat No - 16)
286	23958/2023	25.02.2023	WP (C) - 27096/2022	SESHADEV BISWAL	C.O.	COURT NO. 20	Order Dtd. 2023-02-23			(Seat No - 16)
287	23959/2023	25.02.2023	RPFAM - 4/2014	MANOJ KUMAR PANI	C.O.	COURT NO. 20	Order Dtd. 2023-02-24			(Seat No - 16)
288	23960/2023	25.02.2023	ABLAP L- 7274/2018	M K MOHANTY	GENERAL		Order Dtd. 2018-06-20	BAIL-1 (CRIMINAL MISC-1)		(Seat No - 8)
289	23961/2023	25.02.2023	ABLAP L- 1561/	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2023-03-15	BAIL-2 (CRIMINAL		(Seat

			2023						MISC-2)	No-8)
290	23962/2023	25.02.2023	CRLMC - 1616/2022	DILLIP KUMAR MALLICK	C.O.	COURT NO. 8	Order Dtd. 2023-02-22		CRIMINAL MISC	(Seat No-1)
291	23963/2023	25.02.2023	BLAPL - 1148/2023	S. SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2023-02-23			(Seat No-1)
292	23964/2023	25.02.2023	BLAPL - 1334/2023	BIKRAM BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-02-23			(Seat No-1)
293	23965/2023	25.02.2023	BLAPL - 11477/2022	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2023-02-23			(Seat No-1)
294	23966/2023	25.02.2023	BLAPL - 11824/2022	MANOJ KUMAR PANI	C.O.	COURT NO. 5	Order Dtd. 2023-02-23			(Seat No-1)
295	23967/2023	25.02.2023	BLAPL - 11959/2022	S.K.SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-02-23			(Seat No-1)
296	23968/2023	25.02.2023	CRLMP - 214/2023	P.R.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023-02-22			(Seat No-1)
297	23969/2023	25.02.2023	CRLMP - 339/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 6	Order Dtd. 2023-02-23			(Seat No-1)
299	23970/2023	25.02.2023	BLAPL -	B K MOHARANA	C.O.	COURT NO.	Order Dtd. 2023-02-06			(Seat

8			3016/ 2022			11				t No - 1)
2 9 9	23971 /2023	25.02.2 023	BLAPL - 1316/ 2023	K DAS	C.O.	COURT NO. 17	Order Dtd. 2023- 02-23			(S ea t No - 1)
3 0 0	23972 /2023	25.02.2 023	BLAPL - 1313/ 2023	R K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023- 02-23			(S ea t No - 1)
3 0 1	23973 /2023	25.02.2 023	BLAPL - 1307/ 2023	SUSANTA KUMAR LENKA	C.O.	COURT NO. 17	Order Dtd. 2023- 02-23			(S ea t No - 1)
3 0 2	23974 /2023	25.02.2 023	BLAPL - 1304/ 2023	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023- 02-23			(S ea t No - 1)
3 0 3	23975 /2023	25.02.2 023	BLAPL - 1303/ 2023	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2023- 02-23			(S ea t No - 1)
3 0 4	23976 /2023	25.02.2 023	BLAPL - 1232/ 2023	LAMBODOR ACHARI	C.O.	COURT NO. 17	Order Dtd. 2023- 02-23			(S ea t No - 1)
3 0 5	23977 /2023	25.02.2 023	WP (C) - 8215/ 2009	B R SENAPATI	GENE RAL		Order Dtd. 2010- 03-05		WRIT BRANC H-6	(S ea t No - 24)
3 0 6	23978 /2023	25.02.2 023	BLAPL - 1231/ 2023	K DAS	C.O.	COURT NO. 17				(S ea t No - 24)

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3 0 7	23979 /2023	25.02.2 023	BLAPL - 1157/ 2023	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2023- 02-21			(S ea t No - 24)
3 0 8	23980 /2023	25.02.2 023	MACA- 583/2 008	P K LENKA	C.O.	COURT NO. 17	Order Dtd. 2023- 02-23			(S ea t No - 24)
3 0 9	23981 /2023	25.02.2 023	MACA- 583/2 008	B K PATI	C.O.	COURT NO. 17	Order Dtd. 2023- 02-23			(S ea t No - 24)
3 1 0	23982 /2023	25.02.2 023	MACA- 628/2 017	S R OJHA	C.O.	COURT NO. 1	Order Dtd. 2023- 02-23			(S ea t No - 24)
3 1 1	23983 /2023	25.02.2 023	MACA- 628/2 017	K SHIEISH	C.O.	COURT NO. 1	Order Dtd. 2023- 02-23			(S ea t No - 24)
3 1 2	23984 /2023	25.02.2 023	MACA- 1325/ 2017	S SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023- 02-23			(S ea t No - 24)
3 1 3	23985 /2023	25.02.2 023	MACA- 1325/ 2017	P K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2023- 02-23			(S ea t No - 24)
3 1 4	23986 /2023	25.02.2 023	CONTC - 448/2	S K PARIDA	GENE RAL		Order Dtd. 2023- 01-27			(S ea t

			023							No-24)
315	23987/2023	25.02.2023	MACA-416/2021	K.C.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2023-02-23			(Seat No-24)
316	23988/2023	25.02.2023	MACA-416/2021	K MANDAL	C.O.	COURT NO. 23	Order Dtd. 2023-02-23			(Seat No-24)
317	23989/2023	25.02.2023	FAO-346/2022	S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-02-23			(Seat No-24)
318	23990/2023	25.02.2023	FAO-346/2022	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-02-23			(Seat No-24)
319	23991/2023	25.02.2023	FAO-132/2022	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2023-02-23			(Seat No-24)
320	23992/2023	25.02.2023	FAO-502/2022	N K SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2023-02-23			(Seat No-24)
321	23993/2023	25.02.2023	FAO-502/2022	S R OJHA	C.O.	COURT NO. 23	Order Dtd. 2023-02-23			(Seat No-24)

3 2 2	23994 /2023	25.02.2 023	FAO- 521/2 022	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023- 02-23		MISC. APPEA L SEC.	(S ea t No - 5)
3 2 3	23995 /2023	25.02.2 023	FAO- 931/2 019	K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2023- 02-23			(S ea t No - 5)
3 2 4	23996 /2023	25.02.2 023	CRLMC - 830/2 023	U C DORA	C.O.	COURT NO. 8	Order Dtd. 2023- 02-24		BAIL- 1 (CRI MINAL MISC- 1)	(S ea t No - 5)
3 2 5	23997 /2023	25.02.2 023	CRLMC - 55/20 17	K C PANDA	C.O.	COURT NO. 12	Order Dtd. 2023- 02-24		CRIMI NAL MISC	(S ea t No - 9)
3 2 6	23998 /2023	25.02.2 023	CRLMC - 646/2 023	P K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2023- 02-22			(S ea t No - 9)
3 2 7	23999 /2023	25.02.2 023	ABLAP L- 240/2 023	S BARIK	C.O.	COURT NO. 2	Order Dtd. 2023- 02-20		BAIL- 1 (CRI MINAL MISC- 1)	(S ea t No - 2)
3 2 8	24000 /2023	25.02.2 023	ABLAP L- 750/2 023	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2023- 02-24			(S ea t No - 2)
3 2 9	24001 /2023	25.02.2 023	ABLAP L- 1693/ 2023	D K BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023- 02-22			(S ea t No - 2)
3 3 0	24002 /2023	25.02.2 023	ABLAP L- 1723/ 2023	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2023- 02-24			(S ea t No - -

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331	24003/2023	25.02.2023	BLAPL - 1079/2022	S SAMAL	C.O.	COURT NO. 11	Order Dtd. 2023-02-13			(Seat No - 2)
332	24004/2023	25.02.2023	CONTC - 833/2008	P K BARIK	GENERAL		Order Dtd. 2017-04-13	CONTE MPT		(Seat No - 2)
333	24005/2023	25.02.2023	BLAPL - 1321/2023	R DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-23			(Seat No - 2)
334	24006/2023	25.02.2023	BLAPL - 1325/2023	R DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-23	BAIL-1 (CRIMINAL MISC-1)		(Seat No - 6)
335	24007/2023	25.02.2023	BLAPL - 1327/2023	MANOJ KUMAR MOHANTY 2	C.O.	COURT NO. 17	Order Dtd. 2023-02-23			(Seat No - 6)
336	24008/2023	25.02.2023	BLAPL - 1336/2023	B SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-02-23			(Seat No - 6)
337	24009/2023	25.02.2023	BLAPL - 11441/2022	P K ROUSTRAY	C.O.	COURT NO. 5	Order Dtd. 2023-02-23			(Seat No - 6)
338	24010/2023	25.02.2023	BLAPL - 11599/2022	J P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2023-02-23			(Seat No - 6)
339	24011/2023	25.02.2023	BLAPL - 11816/2022	B B MALLICK	C.O.	COURT NO. 5	Order Dtd. 2023-02-23			(Seat No - 6)

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3 4 0	24012 /2023	25.02.2 023	BLAPL - 11889 /2022	M D BISWAL	C.O.	COURT NO. 12	Order Dtd. 2023- 02-23			(S ea t No - 6)
3 4 1	24013 /2023	25.02.2 023	BLAPL - 11974 /2022	B SINGH	C.O.	COURT NO. 17	Order Dtd. 2023- 02-23			(S ea t No - 6)
3 4 2	24014 /2023	25.02.2 023	BLAPL - 11986 /2022	R K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023- 02-23			(S ea t No - 6)
3 4 3	24015 /2023	25.02.2 023	BLAPL - 12391 /2022	N PANDA	C.O.	COURT NO. 10	Order Dtd. 2023- 02-23			(S ea t No - 6)
3 4 4	24016 /2023	25.02.2 023	BLAPL - 13104 /2022	G R PATRA	C.O.	COURT NO. 17	Order Dtd. 2023- 02-23			(S ea t No - 6)
3 4 5	24017 /2023	25.02.2 023	CRLMP - 335/2 023	JANMEJAYA PANDA	C.O.	COURT NO. 6	Order Dtd. 2023- 02-23			(S ea t No - 6)
3 4 6	24018 /2023	25.02.2 023	CRLMP - 1734/ 2020	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2023- 02-22			(S ea t No - 6)
3 4 7	24019 /2023	25.02.2 023	CRLMP - 240/2 023	G R PATRA	C.O.	COURT NO. 6	Order Dtd. 2023- 02-21			(S ea t No - 6)
3 4 8	24020 /2023	25.02.2 023	CRLMP - 307/2	D K DEHURY	C.O.	COURT NO. 6	Order Dtd. 2023- 02-21			(S ea t

			023							No-6)
349	24021/2023	25.02.2023	CRLMP - 294/2023	M R PADHI	C.O.	COURT NO. 6	Order Dtd. 2023-02-21			(Seat No-6)
350	24022/2023	25.02.2023	CRLMP - 303/2023	BINAYAK PRASAD MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2023-02-21			(Seat No-6)
351	24023/2023	25.02.2023	WP (C) - 15961/2022	U K CHHOTTARA Y	GENERAL		Order Dtd. 2022-11-29			(Seat No-6)
352	24024/2023	25.02.2023	CRLMP - 1106/2022	P K MISHRA	GENERAL		Order Dtd. 2023-01-09			(Seat No-6)
353	24025/2023	25.02.2023	WP (C) - 7242/2017	P K PATRI	GENERAL		Order Dtd. 2017-08-29		WRIT BRANCH-2	(Seat No-45)
354	24026/2023	25.02.2023	RSA-115/2014	P K PATRI	GENERAL		Order Dtd. 2016-11-02		SECOND APPEAL	(Seat No-6)
355	24027/2023	25.02.2023	MACA-628/2005	MOTILAL MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2023-02-22			(Seat No-6)
356	24028/2023	25.02.2023	LAA-30/2009	D NAYAK	GENERAL		Order Dtd. 2019-09-14			(Seat No-6)
3	24029	25.02.2023	WP (C)	Y DAS	GENERAL		Order Dtd. 2022-			(S

57	/2023	023	- 26793 /2019		RAL		09-14			ea t No - 6)
358	24030 /2023	25.02.2 023	WP (C) - 7281/ 2018	Y DAS	GENE RAL		Order Dtd. 2022- 06-24			(S ea t No - 6)
359	24031 /2023	25.02.2 023	ABLAP L- 7462/ 2019	B DAS	GENE RAL		Order Dtd. 2019- 05-04			(S ea t No - 6)
360	24032 /2023	25.02.2 023	ABLAP L- 12029 /2022	J SAHOO	GENE RAL		Order Dtd. 2023- 02- 06Petition,Annexu re,Affidavit,			(S ea t No - 6)
361	24033 /2023	25.02.2 023	WP (C) - 25339 /2022	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023- 02-16			(S ea t No - 6)
362	24034 /2023	25.02.2 023	BLAPL - 2974/ 2018	L D SAHOO A	GENE RAL		PetitionEntire Order,			(S ea t No - 6)

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